STATEMENT BY MINISTER
Correcting the reply given in the
Rajya Sabha on the 17th March,
1981 to Starred Question 383 regarding
... Income tax arrears ...

MR. CHAIRMAN: Now the Statement by the Minister correcting the answer.

SHRI SHIVA CHANDRA JHA (Bihar): Sir, on a point of order.

MR. CHAIRMAN: I don't want to be interrupted. I am standing just now. Please sit down. When I stand, you do not stand.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SISODIA): SAWAISINGH Sir reply to Rajva Sabha starred question No. 383 answered on 17-3-1981. the names of 10 companies Public Sector and 174 companies in the Private Sector in each of which tax in arrears exceeding Rs. 10 lakhs were outstanding as on 31-3-1980 were furnished to the House in Annexures 'A' and 'B' to the statement laid on the Table of the House,

It has been brought to my notice that the names of seven companies, viz:

- (i) M s Air India
- (ii) $M|_S$ Sherwani Sugar Syndicate (P) Ltd.
 - (ii) MIs Ramon and Demm Ltd.
 - (iv) M/s. Dhrangadhra Chemical Works Ltd.
 - (v) M/s. Singer Sewing Machine Co. Ltd.
 - (vi) M/s ndian Explosives Ltd., and
 - (vii) Shree Madhusudan Mills Ltd.

appearing at Serial Number 8 of Annexure 'A' and at Serial Numbers 1,, 41, 42, 90 132 and 136 of Annexure 'B' respectively in the lists have been wrongly included in the statement. The demand raised in respect of Air India had not fallen due for collection by 31-3-80 and the demand in respect of the other six companies had been stayed by the competent authority.

As such these companies could not have been treated as one in which tax was in arrears. The names of these seven companies, therefore, need to be excluded from the lists furnished to the House

Accordingly, Annexures 'A' and 'B' to the statement laid on the 'Table of the House may please be treated as amended to the extent indicated above.

n the course of replying to a supplementary question by Shri Ashwani Kumar about the exclusion of the names of banking companies in the annexed statement it had been stated, inter alia, that ... but it is understood that this question relates only to the industrial companies. Therefore, this answer was given.'

Now it has been found that the question related to all private and Government companies against whom Rs. 10 lakhs or more were outstanding and not merely to industrial companies. However, nothing in the reply to the supplementary question really turned upon this statement.

STATEMENT BY MINISTER

Damage to the Air India aircraft
earmarked for the use of Prime
Minister for her Foreign visit

THE MINISTER OF HOME AF-FAIRS (GIANI ZAIL SINGH): Mr. Chairman, Sir, I rise to inform the House of a certain serious development that has come to the notice of Government.

Hon'ble Members are no doubt aware that the Prime Minister proposing to visit Switzerland. Kuwait and United Arab Emirates between the 5th and 13th of May. 1981 The Air India Boeing 707 air craft No. VT DPM MAKALU earmarked for the use of Prime Minister during her foreign This is one of the aircrafts that is customarily used for carrying VVIPs when they travel abroad.

The Aircraft MAKALU returned to Bombay from ABU DHABI on the (Giani Zail Singh)

15th April, 1981. The periodic inspection of category P. 3 started on aircraft the same day in the INDIA'S Hangers at Santa Cruz. On all the necessary the 17th instant control cables were inspected were certified to be satisfactory except for one elevator cable which found to be slightly frayed. A decision was accordingly taken to replace this cable and action for such replacement was taken on the 20th instant. On that day some further unnatural defects in the cable system came to notice. Thereafter an order was given for a re-inspection of all cables the aircraft. The final check นท showed that four vital cable systems namely those relating to elevator, rudder horizontal stablizer and rudder trim had been affected and that this could not have been due to normal causes but that they were intention-Ily cut in a manner so as to ordinarily preclude detection.

A high level team of officers including technical personnel was deputed to make a preliminary enquiry and they have expressed the opinion that this is a clear case of attempted sabotage. If the mischief had not heen fortunately detected in time, would have resulted in the crash of the aircraft, not immediately but after lapse of some time. The fact that the aircraft would be used by the Prime Minister during visit leads to obvious and grave conclusions about the motivation Ωf outthose who prepetrated this rageous deed

The AIR INDIA authorities have ledged a formal complaint with the CBI and matter is under investigation. The investigation will, no doubt, disclose all the details of what happended. I felt, however, that in a matter of such grave import, I should take the earliest opportunity to share with the Hon'ble Members such information as is immediately available.

I am, sure, all sections of the House would join me in expressing

our strong condemnation of this dastardly act aimed at the Prime Minister's safety.

SHRI ARVIND GANESH KUL-KARNI (Maharashtra); Sir..

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir,....

श्री शिव चग्र झा (बिहार) : सभापति महोदय, मैंन लिखित नोटिस दिया है । ग्राप उसके मुताबिक ही बलवाहये ।

MR. CHAIRMAN: I am speaking first. You do not seem to realise that I may have to say something too.

Hon. Members, it was only last night that I learnt with great shock the news of this intended sabotage of an aeroplane in which our Prime Minister was to make a journey to Geneva and other places in the next seven or eight days.

We have just now heard the full account of how it was detected. seems that if it had not been detected, the life of our Prime Minister and many others who would have accompanied her would have been exposed to grave peril, if not death. Ιt something which cannot but be condemned too strongly. I think this is the most inhuman way of with things. And I think it would be very necessary for our country to put a stop to this by condemning it on all hands that this kind of action against the Prime Minister, or anybody for that matter, will not receive any tolerance from any section of our people. We are a civilized nation; we are not a nation of murderers who begin to assassinate and shoot. We should live above all these things and I think we will have to enquire whether there are not other elements involved in this conspiracy which is so apparent. So many wires, so many cables not get cut automatically There must have been an attempt at sabotage, as the hon. Minister has said, and I join him in condemning this, and I

am very happy that it was detected in time so that the life of our Prime Minister and with her of many other persons who would have accompanied her, have been saved. I hope that the House will now condemn it roundly and very, very forcefully and I leave the matter in the hands of the different parties.

re-damege to A I aircraft

Mr. Kulkarni will come and take the Chair. I have to go somewhere; that is why I am hurrying up.

श्री शिव चन्द्र झा: ग्रापको तो रोज 12 बजे जाना ही रहता है।

श्री सभापति : क्या कह में ? मेरी किस्मत ही ऐसी है; मुझे घर में, हाऊस में बैठने को नहीं मिलता।

श्री शिव चन्द्र झाः ्मेंने लिखित मोटिस दिशा है है। अलेरिफिकेशन के लिए पुछा है।

The Vice Chairman (Shri Arvind Ganesh Kulkarni) in the Chair].

SHRI NARASINGHA PRASAD NANDA: Sir, I associate myself with the feelings of the Home Minister and the chairman of the House on behalf of myself and on behalf of party. The Prime Minister does not belong to the ruling party alone. She belongs to the country and the people. Therefore, this kind of outrageous action deserves to be condemned in the strongest possible terms. This is the land of Buddha; this is the land of Mahatma Gandhi. This country cannot tolerate any kind of violence, particularly on leaders who are public life.

Sir. as the Home Minister has described, it is fortunate that this kind of intended sabotage had been detected and we hope and pray that this Government will take all possible care to see that the Prime Minister's

life is not in jeopardy, All possible tight security arrangements should be made on behalf of the Government. It should also be seen, because this particular Boeing aircraft was at the Santacruz Air port, whether any of the Air India officials who are working there—because without them, this kind of sabotage could not taken place-were associated in this kind of action, Sir, I strongly condemn it and I am happy that this has been detected and from an impending peril, the Prime Minister has saved.

190

SHRI PILOO MODY (Gujarat) Mr. Vice-Chairman, Sir, no civilized society can ever accept this sort of an action on the part of anybody. amount of provocation can justify it No amount of misdeeds can forgive an action of this nature: Sabolage of this or any other type is a cowardly act and I hope that the Government takes every conceivable step toapprehend those who are responsible for it and punish them adequately.

I also hope that in this process we do not lose our own balance because in an act like this. has a tendency to lose one's balance overboard and. go therefore, to tighten the security of Prime Minister to the extent she becomes inaccesible to the people, I think, would be doing great harm not only to everybody concerned but also to our democracy, We make every effort to see that nothing like this ever happens. We may have our differences with the Prime Minister, but we will deal with her politically and not in this fashion. I repeat that sabotage is an act of cowardice and those who have been coward enough to do this should be punished and I wish the Prime Minister long life and many years during which I can criticise her and oppose her with at my command. all the strength Thank you, Sir.

भी सदाशिव बागाईतकर (महाराष्ट्र): श्रीमन्, गृह मंत्री जी ने श्रभी जो निवेदन किया है मैं समझता हं कि इसमें दो रायें नहीं हो सकतीं कि सेबोटेज करने की कोशिश की गयी । उसकी निन्दा न सिर्फ यह सदन वल्कि देश का हर श्रादमी करेगा । यह सही है ंकि हिसा का वातावरण, प्रतिशोध की भावना मुल्क में कुछ हद तक बढ़ रही है और यह सबके लिए चिन्ता की बात होनी चाहिए। जो घटनाएं हो रहीं हैं मुल्क में इन सब चीजों में उनके ग्रंकर, बीज मिलते हैं। इतना ही नहीं, मैं यह भी कहना चाहूंगा कि अन्तर्राष्ट्रीय पैमाने पर इस तरह के काम हो रहे हैं राजनैतिक उद्देश्यों के लिए ग्रौर उन्होंने ऐसी शक्ल ग्रह्तियार कर ली है कि उनको सही माना जा रहा है। हम समझते हैं कि यह बिल-कुल गलत है। इसकी निन्दा हम करते हैं। तेकित साथ-साथ मैं उम्मीद कहंगा कि गृह मंत्री जी यह भी कभी हमको वताने की कोशिश करेगे कि इस तरह के हवाई जहाज जब प्रधान मंत्री के लिए इस्तेमाल किये जाते हैं, उनका रखरखाव भ्रौर सोक्योरिटी की दृष्टि से उनका जो इन्तजाम होता है उसमें अगर कमी है तो उसका भी उनकी सोचना चाहिए ग्रौर उपके लिए कडे उप(य चाहिए । मैं उम्मीद करना हूं कि इस घटना की तरफ राजनैतिक दृष्टि से नहीं देखा जायेगा। प्रधान मंत्री या जो शासक दल है उसके साथ जो हम लोगों के मतभेद हैं, लेकिन उसका निबटारा इन तरीकों से, इन उपायों से कतई हो नहीं सकता। इस पर शासक दल को भी विश्वास करता चाहिए । इसलिए मैं चाहुंगा कि इस तरह का जो शर्मनाक कांड हुम्रा है उसकी निन्दा करते समय इप बात का भी ख्याल हम सबको रखना चाहिए । देश के अन्दर जो हिंसा की,

प्रतिशोध की, बदले की भावना बढ

रही है उसको कम करने के लिथे सब मिल कर क्या इलाज हम कर सकते है इसको भी सोचना जरूरी है। इन शब्दों के साथ में जो भावनाएं गृह मंत्री जी ने व्यक्त की उनके साथ लोक दल की भावनाओं को भी सम्बद्ध करता हूं।

श्री जगन्नाथ राव जोशी (दिल्ली): उप-सभाध्यक्ष महोदय, ग्राज प्रातः जब समाचार पढातो गहरासाधक्यालगा। लेकिन साथ-साथ इस पर विचार भी किया। जिस हवाई जहाज में प्रधान मंत्री जैसे व्यक्ति सफर करते हैं उसमें गड़बड़ियां हैं यह एसे हो कैसे पता चला। जब प्रधान मंत्री या विशेष व्यक्ति सफर करते हैं तो थोड़ा सा भी संशय जगह नहीं रहनो चाहिए, इतनी सारी होनी चीहिए । उसमें कुछ हो या न हो, जांच होनो हो चाहिए क्योंकि केवल व्यक्ति के जीवन का सवाल नहीं है, त्रिशेष व्यक्ति का जीवन विशेष महत्व रखना है। इसलिए उसके बारे में जितनी सतर्कता से व्यवहार करें उतना ग्रच्छा है । मैं केवल एक जानकारी चाहता हू । एक जहाज आब् धाबी से, वाहर से आया, जो वायर वगैरह निकाले गये उपके बारे में पता लगना चाहिए कि उपका क्या समय था. जहाज बाहर भी जाता है। स्रापने कहा कि वो० प्राई० पो० के काम में स्राता है। इंडियन बो० म्राई० पी० हो या मौर भी० वी 0 ग्राई० पी० क्यों कि केवल इंडियन के लिए वह काम आता हो ऐसा नहीं, और भी० वी० ग्राई० पी० के लिए उसका इस्तेमाल हो सकता हैय। एयर इंडिया का जहाज है, इसलिए हम सतर्कता यहीं बरतें, ऐसा नहीं होना चाहिए, वह किसी भी भूमि पर हो, जब अपना जहाज है तो यह देखना चाहिए कि उसमें कोई बृटि न रहे। किसी को ऐसा सन्देह न हो, इसके बारे में हम सतर्करहें।

भगवान की कृपा से समय रहते ही यह पता चल गया, लेकिन श्रागे के लिए सुरक्षा की ग्रोर ज्यादा ध्यान दें। इस मामले में जो भी नध्य ग्रापके सामने आयं हैं उनको बिना छिपाये दोषी व्यक्तियों को कड़ी-से-कड़ी सजा दें। सारा देश निन्दा करेगा इसमें कोई दो रायें नहीं हैं। व्यक्तिगत रूप से भी स्रोर दल की स्रोर से भीं। कोई भीं ऐसा कार्य हो उसमें हम विश्वास नहीं करते **ब्रौर न करेंगे । हम शान्तिप्रिय** हैं । हमारे त्रापस में मतभेद हैं ग्रौर हो सकते हैं लेकिन उन पर खुले रूप में चर्चा होकर ही हम ग्रपने मसलों को तय करते हैं और इसीलिये हमने यह रास्ता श्रपनाया हुआं है। जब कभी ऐसी कोई बात आ जाती है तो उसका महराई के साथ पता लगायें ग्रौर तथ्यों को सबके सामने रखें श्रौर उसके बाद सिब मिलकर देखें कि ऐसी बात भविष्य में कभी न हों। मुझे याद ऋता हमारे प्राने प्रधान मंत्री मोंरार जी अपना हवाई जहाज लेकर गये थे मिलिटरी का ग्रौर उमें ग्रंपघात हो गया भगवान की क्रपा से वह बच तो जिस जहाज मे विशेष व्यक्ति प्रवास करते हों उस की सुरक्षा का पूरा प्रबंध होना चाहिए चाहे यह हवाई जहाज एयर फोर्स का हो या एयर ढंडिया का । तो उसकी सुरक्षा का पूरा प्रयास हो। समय रहते भगवान ने हमें चेतावनी दी है उसको हम ठीक तरह से समझ लें भ्रौर मैं अपने दल के साथ इस बात की निन्दा करता हुं स्रौर स्रागे ऐसा कभी न हो इस की प्रार्थना करता है।

SHRI RAMAMURTI Ρ. (Tamil Nadu). Sir. yesterday when Home Minister made the statement and revealed this ghastly attempt in the Lok Sabha, the leader of my party in Lok Sabha, Mr. Samar Mukherjee, had condemned it in the strongest terms. I take this opportunity to join my voice of the strongest condemnation of this attempt and only want to say that it is clear that there has been a conspiracy. It could have been done by one person. There must have been a conspiracy, there is a conspiracy. I want the Government to go into the full ramifications of that conspiracy and see that all those people who are connected with that conspiracy are not allowed to go scot free; everyone of them is brought to book and given the punishment that is due to him.

With these words I join my voice of the stronger condemnation of this conspiracy.

SHRI KALYAN ROY (West Bengal): Sir, we strongly condemn with all the force at our command this heinous attempt to blow up or sabotage the plane which our Prime Minister was going to take to Europe. What is worrying us more is that something is rotten somewhere: otherwise how this daring could have been worked out, in the sense, how it was possible to enter such a well-guarded plane-I do no! know whether it was well guardedto damage and cut the wires which would have led to its crash. It is a serious thing. It should not be underestimated and on this issue there is no difference between the party and the opposition. The whole country is one for giving full protection to our Prime Minister. There are no two opinions about it. We would like to know from the hon. Affairs Minister, what steps were taken for the security of the when it was not flying and when it was intended to be used by the Prime Minister, and how long will the CBI or any other agency take to find out all these things? This is a matter of serious concern. Lastly, while once again we condemn it, we wish her a very long life for the benefit of the country,

SHRI V. GOJALASAMY (Tamil Mr. Vice-Chairman, Nadu): Sir, with deep shock and sorrow I, on behalf of the DMK Party and also on behalf of the people of Tamil Nadu, express my grave concern and condemn in unequivocal terms attempted sabotage of the aircraft which was earmarked for the use of our hon. Prime Minister. First, I pay tributes to the official_s technicians who have detected tampering of the cables and have thus saved our country from a danger about which we shudder to think. In this connection, I would like to urge upon the Government to provide all security measures and tighten all security measures to protect the life of our Prime Minister, the leader of the nation who is the custodian of the lives of 70 crores of Indians. The criminals, the traitors who have conspired, who have initiated and who have carried out this sabotage should be dealt with severely. They should be punished. I associate myself with the views expressed by my friend Mr. Ramamurti, that this cannot be an isolated act of an individual. I doubt that there must be a conspiracy. Any force—either internal or external-which is found involved in this sinister, diabolical design should be exposed to the country and also should be taken to task. I wish long life to our Prime Minister.

SHRI AMARPROSAD CHAKRA-BORTY (West Bengal): On behalf of my party the Forward Bloc, I strongly condemn this cowardly act. At the same time I also want to add that it seems to be a conspiracy; otherwise eight days before the actual flight, how could this coward get a chance to cut the cables in such a way that there is a likelihood there being an accident? So I think the security must be tightened and strong steps should be taken in this regard. We strongly condemn this dastardly act which was attempted by this

fiend all those the people against Pirme Minister.

BHATTA-PROF. SOURENDRA CHARJEE (West Bengal); Mr. Vice-Chairman, Sir. it goes without saying that I join my voice on behalf of my party in condemning this dastardly, what I should call, a conspiracy. The crime has been unearthed in time and I must thank the Home Minister that he has taken the entire nation through Parliament into confidence on this matter. It should be our endeavour to try by all means to make individual terrorism or such dastardly acts alien to our political system. At the same time, I would urge upon Home Minister that it is not enough to entrust the CBI with the enquiry. The record of the CBI in unearthing many mysteries has not been so successful. This is one occasion where the source of the conspiracy must be unearthed and the identity of those involved must be revealed to the enand they should tire country brought to book. Unless that is done, we will not be able to say that we have done what is our repsonsibility to do. Thank you.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Mr. Vice-Chairman, Sir, it is with great sincerity and not for the sake of record that on behalf of the All-India ADMK we express our deepest regrets and are also really thankful to God for this timely detection of an act which has been rightly described as dastardly.

Sir, I would urge upon the Home Minister and also hon'ble Mr. Sharma who is present here to reward the Air-India officials. This also reveals national character-that every one bad man, there are ten good men who are there to detect and see that this sort of crimes are not perpetrated.

One thing more I want to say. Today we find the world over politics of violence is there. You see the attempt on President Reagan's life. This has got to be eschewed. India being a *dharmik* nation, I am sure the nation will rise as one to condemn this act. I pray to God for the long life of our Prime Minister.

श्री बृद्ध निथ नोयं (ग्रांध्र प्रदेश) : उप-सभाध्यक्ष जी. माननीय इंदिरा इस देश की प्रधान मंत्री ही नहीं है इस राष्ट्र की सर्वश्रेष्ठ नेता भी है ग्रौर ऐसी शक्ति है जो भारतवर्ष को एकता के बन्धन में बांधे हुए है। युद्धो की ज्वाला हमारे दरवाजे तक ग्रा पहुंची है ग्रौर हिंसा का वात्।वरण देश ग्रौर विदेश में है। ऐसी परिस्थितियों में मैं केबल दो तीन सुझाव देना चाहुंगा। पहली बात तो मैं यह पूछना चाहता हूं कि वम्बई जैसी जगह पर यह जहाज क्यों छोडा गया? कौन ग्रधिकारी थे जिन्होंने यह फैसला लिया कि यह जहाज वम्त्रई में छोड़ा जाये ? बजाय इसके कि दिल्ली टैक्निशियनो की नजर में जहाज रखा সালা, यह बम्बई में क्यों रखा गया? हमेशा से इस प्रकार के जहाज दिल्ली में ही रखें जाते रहे है। दूसरी बात मैं यह कहना चाहंगा कि इसके ग्रन्दर ग्रगर किसी विदेशी का हाथ है तो यह किसी वहत ही टैक्नीकल हैन्ड का हाथ हो सकता है ग्रौर ग्रगर देश के किसी व्यक्ति का हाथ है तो वह भी बहुत ही टैक्नीकल हैण्ड का हाथ हो सकता है। दोनों स्थितियों में यह कुछ गिने चुने लोगों का ही काम हो सकता है। इसलिए मैं यह निवेदन करना चाहंगा कि ऐसी स्थिति में मुलजिमों को पकड़नाकोई वड़ी वात नहीं होगी। यह बहुत ही टेक्नीकल काम है जो कि कुछ गिने चुने लोग ही कर सकते है। इसके साथ साथ मैं यह भी निवेदन करना चाहंगा कि विदेशों जहां जहा भी प्रधान मंत्रो हैं ग्रौर भविष्य में जहां भी जाएंगी वहां पर हमारी एक हाई पावर विजिलेन्स टीम पहले से ही भेज दी जायें। दो-चार <mark>श्रफसरों</mark> कीं टीम नहीं, बल्कि एक हाई पावर विकिलैन्स टीम भेजी जाए। प्रधान मंत्री जी विदेशों में उत्हां भी जायें वह पर पहले से ही गुप्तचर विभाग के हाई श्राफिशियल्स की टीम पहुंच आये। दूसरी बात में यह भी निवेदन करना चाहुंगा कि प्रधान मंत्री के इस्तेमाल के लिए जो जहाज इस्तेमाल किया जाता है वह बहुत पुराना हो चुका है। ऐसी स्थिति में क्या भारत सरकार यह सोचेगी कि एक बहुत ही ग्राधनिक तरीके के जहाज की व्यवस्था प्रधान मत्री के लिए की जाये? इन शब्दों के साथ गोषित समाज का एक व्यक्ति होने के नाते मैं महसूस करता हूं कि यह एक बहुत बड़ा प्रकोप ग्रौर एक वहत वडा पडयंत्र था जो कि माननीय इंदिरा जी हत्या करने के लिए किया गया था। उस में यह देश ग्रौर हमारी नेता बचा ली गई है। इसके लिए हम उन विशेषज्ञां के ग्रत्यन्त ग्राभारी है जिन्होंने इस कमी को पकड लियाहै।

SHRT GULAM MOHI-UD-DIN SHAWL (Jammu and Kashmir): Mr. Vice-Chairman, Sir, I share the sentiments of the Members of this House and firstly congratulate the authorities who have detected the sabotage in time so that the life of the great leader of this country is saved. The question is that as far as our democracy is concerned, it is a free society. but freedom does not mean that we can afford to be complacent, especially in such matters where the life of that great leader is involved. The sabotage is detected, no doubt. But the other day—there was a news that some hijakers had stopped over in Delhi and other places. Such permission, such freedom, such licence should not be afforded to all such persons and security measures should [Shri Gulam Mohi-Ud-Din Shawl.] be tightened in all respects so that such things are not repeated. We have a sigh of relief that it was detected in time. We congratulate them but, at the same time, we expect more vigilance on behalf of the authorities. But, as far as the culprits are concerned, the very act of sabotage is condemnable. Words are not strong enough to condemn it. But we would expect that security measures shall be tightened and more vigilance will be exercised.

I, on behalf of the people of Jammu and Kashmir and the National Conference share the views and sentiments of this House and thank God that they have been able to save the life of our great leader. Thank you.

SHRI DINESH GOSWAMI Mr. Vice-Chairman Sir. I associate myself with the feelings expressed by my friends in strongly condemning this dastardly attempt on the life of our Prime Minister. Politics of violence is alien to our culture and thinking. What makes us most apprehensive is that this is not an act by an individual maniac. An attempt on a plane of this nature, when one has to cut equipment of sophisticated nature, can be done when one has thorough knowledge of a plane of this nature and, therefore, the person must be technically very equipped. And knowledgeable and that proves the point that it seems to be a conspiracy by a group persons who have intimate knowledge of such sophisticated weapons. And it also makes us apprehensive as to how the wires of a plane were cut when it was under the custody of The possibility cannot be Air India. ruled out that there are people inside Air India who have played some part, direct or indirect, in the nature of the incident that has happened. Therefore, I think that the Government of India has a greater responsibility to see, to locate, to find out those persons. Sir, while joining with my friends in wishing a very prosperous life to the Prime Minister, I do hope

that within a very short period the Government will be able to detect the culprits behind it and will adequately punish them.

PROF. RASHEEDUDDIN KHAN (Nominated): Sir, while the act has been unanimously condemned, I would like to add that there are two aspects of the matter which one should look The first is the environment of increasing sabotage and violence in different parts of the world. Especially in the democratic system of ours, we are exposed to a sort of inefficiency on one side and organised sabotage on the other about which we have to be vigilant. Of course, as was rightly pointed out, there is no need for us to become scared and save the Prime Minister from exposing herself to the public life and the public adulation. That would be very sad if the conclusion drawn is that the Prime Minister be put into the ivory tower. I would like to say that all our installations are, however, open and one might think it is very difficult to rule out the infiltration of some technically knowledgeable persons who know the art of sophisticated sabotage. This has to be kept in mind and I would suggest that we should look into the possibility of making an Indian Air Force plane available to the Prime Minister. Why should a commercial plane be available to the Prime Minister? After all, on one side, they are talking of the stability of the country. I would like to add as a non-party man that the stability of this country is largely dependent on a person of eminence and vision because, as was rightly pointed out by others, Mrs. Gandhi is not only the leader of the party but is also the national leader. times I shudder to imagine what would happen if by an accident such a person is removed. The development process of this country, the whole stability of the country is at stake. When that is so, when the commercial aeroplanes are exposed to certain vagaries which it will be very difficult to control in an open

society liks ours, an Indian Air Force plane should be available to the Prime Minister and other VVIPs. think the cost will have to be worked out. My own impression is that after all in other countries also the Force planes are made available. Prime Minister's life, continuation of stability and also avoidance of violence are all very important. I would urge upon the Home Minister and the Government of India to examine the feasibility of not allowing the Prime Minister to go any more in a commercial plane but in an Indian Air Force plane.

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): Sir, I join my colleague, in condemning the nefarious attempt at sabotage which damaged the aircraft was to carry the Prime Minister on tour abroad. Sir, this is an occasion when we come openly in condemning this type of activities, which reflects the tradition and culture which we inherited. We may have difference of views on many other issues. But in condemning violence and in creating an atmosphere where every view-point, every idea every thinking can find its proper place, all of us are trying to create that situation.

Unfortunately not only in this subcontinent but in many parts of the world some sort of cult of violence is not merely preached but given recognition and added prestige. It i_S true that from the administrative point of view, the security measures are to be strengthened and more vigilance is needed. But what is more needed is to create an atmosphere where the cult of violence would not have any sanction, any respectability but on the other hand would receive universal condemnation. I am really grateful to the hon. Members who have made their observations condemning the incident with one voice, and in fact it is spontaneous. Yesterday. when it was placed on the floor of

the other House when we were not in session, every Member who was present there, representing the various political parties, came forward and condemned this type of actions unanimously. I share with the hon. Members their feelings and wish a long, happy and prosperous life for the Prime Minister.

I can assure the hon. Members and I have no doubt that the Home Minister has noted the many useful suggestions made by the hon. Members apart from expressing their concern. The investigation is going on. It would be possible for us to identify th culprits, and the law will take its own course of action. But for the future safety and security many other suggestions have been made. No doubt Government will act on them.

Once again I do join and share the concern expressed by all the Members present here. As the Chairman has already expressed his concern, I do not know whether you will reflect the views of the whole House by summing up. We are really grateful to God that ultimately the sabotage has been detected, othehwise much greater harm could have happened. Thank you, Sir.

VICE-CHAIRMAN THE (SHRI GANESH ARVIND KULKARNI): Before moving to the next item on the agenda, I join the House in praying to God to spare long life for the Prime Minister to lead this country, not only this country but the world. because she is not only the leader of this country, but she is a world leader whose guidance is necessary to the world. If you want peace on earth, it i_S I think Mrs. Indira Gandhi who has got a larger say in counselling, and I do hope that the House will join me in wishing a long life to the Prime Minister.

PAPERS LAID ON THE TABLE

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI):